

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.271 OF 2020

PETITIONER/PETITIONERS :

1. SAJI JOSEPH @ SAJIKUDIYIRIPPIL,  
S/O PAPPACHAN @ JOSEPH, AGED 49 YEARS,  
RESIDING AT KUDIYIRIPPIL HOUSE,  
CHENGHAL, KALADY.P.O, ERNAKULAM DIST - 683 574.  
(CONVENER, KOCHI SALEM PIPELINE ACTION COUNCIL)
2. V.D. VARGHESE, RESIDING AT VARAYILAN HOUSE,  
THURAVUNKARA, KANJOOR.P.O,  
ERNAKULAM DIST - 683 575.
3. JESSY ABRAHAM,  
W/O (LATE) P.K.ABRAHAM.  
RESIDING AT FLAT NO: 5D,  
CORAL CREST APARTMENTS, S.R.M ROAD,  
ERNAKULAM NORTH.P.O, KOCHI - 682 018.
4. JOYSON JOHNS, /O K.O YOHANNAN,  
RESIDING AT KOZHIKKADAN HOUSE,  
VADAKKUMBHAGAM, KANJOOR.P.O,  
ERNAKULAM DIST - 683 575.
5. BAIJU.K.P, RESIDING AT KACHAPPILLY HOUSE,  
VDAKKUMBHAGAM, KANJOOR.P.O,  
ERNAKULAM DIST - 683 575.

BY ADVS. SRI. K.R. AVINASH (KUNNATH)  
SRI. ABDUL RAOOF . P.  
SRI. RAJ CAROLIN.

RESPONDENT/RESPONDENTS :

1. THE COMPETENT AUTHORITY (DEPUTY COLLECTOR) ,  
M/S KOCHI-SALEM PIPELINE PRIVATE LIMITED (KSPPL)  
OPPOSITE UNION BANK, S.N.JUNCTION,  
THRIPPUNITHURA - 682 301.

2. M/S KOCHI-SALEM PIPELINE PRIVATE LIMITED (KSPPL), REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER, ROOM NO: 174 - G, 2<sup>ND</sup> FLOOR, MALAYIL MAJESTY BUILDINGS, NEAR RAILWAY OVER BRIDGE, REFINERY ROAD, THRIIPPUNITHURA, ERNAKULAM DISTRICT - 682 301.
3. THE DISTRICT COLLECTOR - ERNAKULAM, COLLECTORATE, CIVIL STATION, KAKKANAD.P.O, ERNAKULAM DIST: 682 030.
4. THE PRINCIPAL AGRICULTURAL OFFICER- ERNAKULAM, PRINCIPAL AGRICULTURAL OFFICE, CIVIL STATION, KAKKANAD.P.O, ERNAKULAM DIST: 682 030.
5. THE STATE OF KERALA, REPRESENTED BY ITS SECRETARY DEPARTMENT OF REVENUE, GOVERNMENT SECRETARIAT, TRIVANDRUM - 695 001.

BY GOVERNMENT PLEADER SMT. B. VINITHA, HIGH COURT OF KERALA,

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J**

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**WP(C) TMP NO. 271 OF 2020**

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**DATED THIS THE 5<sup>th</sup> DAY OF May, 2020**

**ORDER**

The petitioner shall take out notice by email and by speed post to respondent Nos. 1 and 2. The Government Pleader takes notice on behalf of respondents 3 to 5.

Post for instructions on 20.05.2020.

**BECHU KURIAN THOMAS**

**JUDGE**

Nsd

APPENDIX

PETITIONERS' EXHIBITS :

- EXHIBIT.P1 - THE TRUE COPY OF THE NOTICE DATED 29.08.2016 ISSUED TO THE 1<sup>ST</sup> PETITIONER BY 1<sup>ST</sup> RESPONDENT.
- EXHIBIT.P2 - THE TRUE COPY OF THE OBJECTION DATED 31.08.2016 FILED BY THE 1<sup>ST</sup> PETITIONER
- EXHIBIT.P3 - THE TRUE COPY OF THE REQUEST DATED 25.06.2017 MADE BY THE 1<sup>ST</sup> PETITIONER TO THE DISTRICT COLLECTOR.
- EXHIBIT.P4 - THE TRUE COPY OF THE NOTICE DATED 31.10.2016 ISSUED TO THE 1<sup>ST</sup> PETITIONER BY 1<sup>ST</sup> RESPONDENT.
- EXHIBIT.P5 - TRUE COPY OF THE STATEMENT DATED 14.11.2016 SUBMITTED BY THE 1<sup>ST</sup> PETITIONER.
- EXHIBIT.P6 - TRUE COPY OF THE NOTIFICATION DATED 08.11.2017 ISSUED BY THE 1<sup>ST</sup> RESPONDENT.
- EXHIBIT.P7 - TRUE COPY OF THE GOVERNMENT ORDER  
NO: GO (RT) NO:90/2019/RD DATED 07.01.2019
- EXHIBIT.P8 - TRUE COPY OF THE REPORT DATED 21.01.2019 BY  
THE PRINCIPAL AGRICULTURAL- OFFICER - ERNAKULAM
- EXHIBIT.P9 - TRUE COPY OF THE LETTER DATED 17.02.2020  
ISSUED BY THE INDIAN INSTITUTE OF SPICES  
RESEARCH, KOZHIKODE.
- EXHIBIT.P10 - TRUE COPY OF THE REPRESENTATION FILED BY  
THE 1<sup>ST</sup> PETITIONER.
- EXHIBIT.P11 - TRUE COPY OF THE REPRESENTATION FILED BY THE  
2<sup>ND</sup> PETITIONER.
- EXHIBIT.P12 - TRUE COPY OF THE REPRESENTATION FILED BY THE  
3<sup>RD</sup> PETITIONER.

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EXHIBIT.P13 - TRUE COPY OF THE REPRESENTATION FILED BY THE  
4<sup>TH</sup> PETITIONER.

EXHIBIT.P14 - TRUE COPY OF THE REPRESENTATION FILED BY THE  
5<sup>TH</sup> PETITIONER.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE